

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.134**  
CP-69 (ND)/2021

**IN THE MATTER OF:**

**Blackstone Infracon (P) Ltd & Ors.**

**Vs.**

**Renaissance Buildcon Co. (P) Ltd**

**....APPLICANT**

**.. RESPONDENT**

**SECTION**

**U/s 58, 59, 241-242**

**Order delivered on 08.4.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant/FC**

**: Dr. U.K. Chaudhary, Sr. Advocate, Mr. Ashutosh Gupta, Mr. Gaurav Rana along with Mr. Abhishek Aggarwal, Advocates**

**For the respondent/CD**

**: Mr. Jayant Mehta, Sr. Advocate**

**For the Intervener**

**:**

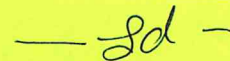
**ORDER**

Counsels for both sides are present. The Counsel for the respondent made the submissions in part in relation to the Interim prayers.

To continue the same, list the matter on **13.4.2021 at 2.30 PM.**



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**